

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU**  
(Office of the Registrar Judicial)

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File No.:- MA.20/2021

Titled

**M/s M P Traders Company Subash Nagar Jammu. V/s APRI Network New Delhi.**

..... Petitioner/Appellant

..... Respondent

Notice to the respondent (s): -

APRI –NETWORK A-34 Second floor,  
Tagore Market, Kirti Nagar,  
New Delhi-110015  
Through its Proprietor  
Yashpal Gupta

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 01.11.2023 09.00 A.M. or the next working day if 01.11.2023 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 9<sup>th</sup> day of October, 2023 at Jammu.

No.:- 11220

Registrar (Judl.)  
Registrar Judicial  
High Court of J&K and Ladakh  
Jammu  
9.10.23  
Dated:- 9.10.23

**Copy of the above forwarded to:**

1. . The Editor Indian Express, New Delhi for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No GR No A 7465752 dated 06-09-2023 as publications charges have been deposited in the Court which shall be paid as and when the bill and cuttings are received.

2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.

Registrar (Judl.)  
Registrar Judicial  
High Court of J&K and Ladakh  
Jammu  
9.10.23

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